PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – V ORIENTATION COURSE –** Nomination of newly promoted 48 Senior Civil Judges to undergo V Orientation Course for a period of two weeks i.e., from 16.11.2026 (Monday) to 30.11.2026 (Monday) at the Telangana State Judicial Academy, Secunderabad **- ORDERS - ISSUED.**

READ:
1. High Court's Order Roc.No.1452/2026-B.Spl., dated 21.08.2026
2. Letter Roc.No.762/2026/TSJA-Sec'bad, dated 23.10.2026, from the Additional Director, Director (FAC), Telangana State Judicial Academy, Secunderabad.
3. High Court Circular Roc. No. 5523/WRC, Dated 25.11.2003.

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ORDER ROC.NO.5235/2026-B.SPL., DATED: 06.11.2026

The High Court is pleased to pass the following order:

The following **48** newly promoted Senior Civil Judges, mentioned in Column No.2, are hereby nominated to undergo V Orientation Course for a period of two weeks i.e., from 16.11.2026 (Monday) to 30.11.2026 (Monday) at the Telangana State Judicial Academy, Secunderabad, and the nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to **report at Telangana State Judicial Academy, Secunderabad on 16.11.2026 by 8.30 a.m.** to attend the said Orientation Course.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri P.Pavan Kumar, Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
2.	Smt. Shalini Lingam, II Additional Judge, City Civil Court, Hyderabad.	I Additional Judge, City Civil Court, Hyderabad.
3.	Sri K.Srikanth, I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.

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4.	Smt. N.Manjula, IV Additional Judge, City Civil Court, Hyderabad.	V Additional Judge, City Civil Court, Hyderabad.
5.	Dr. B.Priyanka, XXII Additional Chief Judicial Magistrate, Secunderabad.	X Additional Chief Judicial Magistrate, Secunderabad.
6.	Sri B. Hussain, Secretary, District Legal Services Authority, Adilabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Adilabad.
7.	MS. R.Lavanya, V Additional Chief Judicial Magistrate, (Juvenile Court) Hyderabad.	IV Additional Chief Judicial Magistrate, Hyderabad.
8.	Smt. R. Siri Sowjanya , Senior Civil Judge-cum-Assistant Sessions Judge, Medak.	Secretary, District Legal Services Authority, Medak.
9.	Smt. Salma Fatima, XVIII Additional Judge, City Civil Court, Hyderabad.	I Additional Judge, City Civil Court, Hyderabad.
10.	Smt. Khushboo Upadhyay, VII Additional Judge, City Civil Court, Hyderabad.	V Additional Judge, City Civil Court, Hyderabad.
11.	Smt. K.Chandishwari Devi, Secretary, District Legal Services Authority, Mulugu.	Senior Civil Judge-cum-Assistant Sessions Judge, Mulugu.
12.	Smt. Kalleda Sowjanya, Secretary, District Legal Services Authority, Siddipet.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Siddipet.
13.	Smt. K.Pooja, Secretary, District Legal Services Authority, Warangal.	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal.
14.	Smt. Gujjula Kavitha Secretary, District Legal Services Authority, Mancherial.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Mancherial.
15.	Smt. Swathi Murari, Secretary, District Legal Services Authority, Mahabubabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubabad.
16.	Sri K.Gopi Krishna, XXI Additional Chief Judicial Magistrate, Hyderabad	XV Additional Chief Judicial Magistrate (for trial of Video Piracy Cases), Hyderabad.

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17.	Sri P.Ravinder, Secretary, District Legal Services Authority, Nirmal.	Senior Civil Judge-cum-Assistant Sessions Judge, Nirmal.
18.	Sri U.Thirupathi, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.
19.	Sri R. Ajay Kumar, Senior Civil Judge, Metpally, Jagtial District.	Senior Civil Judge-cum- Assistant Sessions Judge, Jagtial.
20.	Smt. J.Prasanthi, II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.
21.	Sri K.Sudhakar, IX Additional Chief Judicial Magistrate, Hyderabad.	VIII Additional Chief Judicial Magistrate, Hyderabad.
22.	Smt. T.Swapna, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rajendranagar, Rangareddy District.	Principal Senior Civil Judge-cum-Principal Assistant Sessions Judge, Rajendranagar, Rangareddy District.
23.	Smt. Taduru Mahathi Vaishnavi, Senior Civil Judge-cum-Assistant Sessions Judge, Bhupalapally.	I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Hanumakonda.
24.	Smt. Deepa Kasaragadda, Secretary, District Legal Services Authority, Wanaparthy.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Wanaparthy.
25.	Smt. Neelima Muddasani, Secretary, District Legal Services Authority, Nizamabad.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armoor, Nizamabad District.
26.	Smt. Srinija Kohirkar, Secretary, District Legal Services Authority, Peddapally.	Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally.
27.	Sri Prateek Sihag, Senior Civil Judge-cum-Asst. Sessions Judge, Narsampet, Warangal District.	Senior Civil Judge-cum-Asst. Sessions Judge, Warangal.

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28.	Sri Sridhar Mandhani, II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangaresddy District at L.B. Nagar.	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
29.	Sri Arif Shaik, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Bhongir.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Bhongir.
30.	Smt. Niharika Juttur, Secretary, District Legal Services Authority, Nagarkurnool.	Senior Civil Judge-cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.
31.	Ms. G.S.L. Priyanka, Secretary, District Legal Services Authority, Medchal-Malkajgiri District at Kushaiguda.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.
32.	Sri Mukesh Janamanchi, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.
33.	Sri Yashwant Singh, Secretary, District Legal Services Authority, Karimnagar.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.
34.	Smt. Shirisha Katkojwala, XIII Additional Chief Judicial Magistrate (Mahila Court), Hyderabad.	XV Additional Chief Judicial Magistrate (for trial of Video Piracy Cases), Hyderabad.
35.	Sri Sai Kiran Kasamala Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Karimnagar.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.
36.	Ms. Bhavya Kovi, Secretary, District Legal Services Authority, Suryapet.	Senior Civil Judge-cum-Asst. Sessions Judge, Suryapet.
37.	Ms. G.Nishka Patrudu, Secretary, District Legal Services Authority, Gadwal.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Gadwal.
38.	Smt. Nerella Venkata Hyma Pujitha, Secretary, District Legal Services Authority, Hanumakonda.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda.

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39.	Smt. Suman Grewal, Senior Civil Judge, Maheshwaram, Rangareddy District.	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Chevella.
40.	Ms. Aparna Malladi, Senior Civil Judge-cum- Assistant Sessions Judge, Manthani, Peddapally District.	Senior Civil Judge-cum- Assistant Sessions Judge, Godavarikhani, Peddapally District.
41.	Smt. P.Gopika Naga Sravya, Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.	Senior Civil Judge-cum-Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.
42.	Smt. Shereena Mohd., Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Chevella.
43.	Sri Ajay Ullam, Principal Senior Civil Judge-cum-Principal Asst. Sessions Judge, Nizamabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Bodhan, Nizamabad District.
44.	Smt. Racharla Shalini, Secretary, District Legal Services Authority, Hyderabad.	I Additional Judge, City Civil Court, Hyderabad.
45.	Smt. Saritha Matta, Secretary, District Legal Services Authority, Jagtial.	Senior Civil Judge-cum- Assistant Sessions Judge, Jagtial.
46.	Smt. Himabindu Golla, Secretary, District Legal Services Authority, Nalgonda.	Principal Senior Civil Judge-cum-Principal Assistant Sessions Judge, Nalgonda.
47.	Smt. Chaitanya Angari, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Nizamabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Bodhan, Nizamabad District.
48.	Sri Ramachandra Rao Nadendla, XVII Additional Judge, City Civil Court, Hyderabad.	I Additional Judge, City Civil Court, Hyderabad.

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The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing the said Orientation Course.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Orientation Course, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), for which they are holding full additional charge if any; from the officers mentioned in Column No.3.

** The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Smt. Thiruchinapalli S.P. Bhargavi, Smt. Anamika **and** Smt. D.Keerthi Chandrika Reddy, are on leave, as such the officers are exempted from participating in the said Orientation Course for the present. The Director, Judicial Academy, is directed to include the name of the said officers, for undergoing the Orientation Course, along with the officers of future Batches.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week as per High Court's Circular 3rd read above.

The above nominated Senior Civil Judges will be under the control of Additional Director, Director (FAC.), Telangana State Judicial Academy, Secunderabad, while undergoing said Orientation Course at the Judicial Academy.

NOTE:

1. The Training Proceedings is placed in the High Court's Web Site **https://tg.tshc.gov.in/.** The downloaded copy from the web site is valid for relieving duty and reporting to the said Orientation Course at Telangana State Judicial Academy, Secunderabad.
2. The nominated officers are entitled only for actual journey time.

REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.

Contd...7

2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Additional Director, Telangana State Judicial Academy, Secunderabad,
6. The Chief Judge, City Civil Court, Hyderabad.
7. The Sessions Judge, Hyderabad
8. The Principal C.B.I. Cases Special Courts, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS :**

1.	Adilabad	**2.**	Mancherial	**3.**	Nirmal
4.	Karimnagar	**5.**	Jagtial	**6.**	Peddapalli
7.	Jogulamba Gadwal	**8.**	Wanaparthy	**9.**	Nagarkurnool
10.	Medak	**11.**	Siddipet	**12.**	Nalgonda
13.	Suryapet	**14.**	Yadadri Bhongir	**15.**	Nizamabad
16.	Rangareddy at L.B. Nagar	**17.**	Medchal Malkajgiri	**18.**	Hanumakonda
19.	Warangal	**20.**	Mahabubabad	**21.**	Mulugu
22.	Jayashankar Bhupalapally				

10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
12. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
13. **THE SECTION OFFICERS :**

a)	Special Officer Section	b)	Vigilance Cell	c)	E-Section
d)	Work Review Cell	e)	O.P.Cell	f)	B-Section
g)	Accounts Section	h)	Computer Section	i)	D-Budget Section

High Court for the state of Telangana at Hyderabad.

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